

(24)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

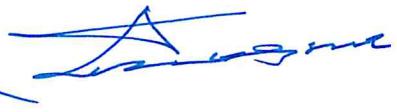
APPLICATION NUMBER :

PETITION NUMBER : CP/44/CAA/2017

NAME OF THE TRANSFEROR : MULTIFLORA PROCESSING (COIMBATORE) LTD
SUPREME TEXTILES PROCESSING LIMITED
PRECOT MERIDIAN ENERGY LIMITED

NAME OF THE TRANSFEREE : PRECOT MERIDIAN LIMITED

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	V. SRINIVASAN	COUNSEL FOR PETITIONER	

REPRESENTATION BY WHOM

1 V. SRINIVASAN

COUNSEL FOR
PETITIONER

ORDER

Mr. V. Srinivasan, Counsel for Petitioner present and submitted that the report of Official Liquidator is awaited. At request, time is enlarged for hearing. **Put up on 24.07.2017 at 10.30 A.M.**



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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